

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SSJV PROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 27-11-2025; List of Stakeholders as on Date: 05-02-2026; Name of IP: Mr. Ravindra Beleyur; Process Number: 1; Last 5 digitof registration number: 10368

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	28845644042	3	28514917604	0	0	330726438	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	406098	2	406098	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	22856146320	8	250910297			22608430674	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	2587232975	0	0	0	2587232978	0	Annexure 9
Total		14	54289429435	13	28766233999	0	2587232978	22939157112	